

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-208/94

New Delhi this the 2nd day of September, 1999.

(8)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Shri H.D. Sharma,
S/o Sh. R.S. Sharma,
R/o43, Bhavishyanidhi Enclave,
Malvia Nagar,
New Delhi-17. Applicant

(Present none even on the second call)

versus

1. The Chairman,
Central Board of Trustees,
Employees Provident Fund Orgn.,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi.
2. The Central Provident Fund
Commissioner,
Employees Provident Fund Orgn.,
Central Office, 9th Floor,
Mayur Bhawan, Connaught Circus,
New Delhi-1.
3. The Secretary,
Ministry of Labour,
Government of India,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi.
4. The Chairman,
UPSC,
Dholpur House,
Shahjahan Road,
New Delhi.
5. Sh. P.C. Tanwar,
Regional Provident Fund
Commissioner, Grade-I (On deputation)
7th Floor, Skylark Building,
16, Nehru Place,
New Delhi-19.
6. Sh. B. Pugazhendi,
Joint Director,
Ordnance Factory Board,
Calcutta.
7. Sh. HNS Ahmed,
Joint Director,
Ordnance Factory Board,
Calcutta.

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8. Sh. Ashwani Kumari,
Deputy Director,
Defence Estate,
Western Command,
SCO 818, Mani Mazra,
Chandigarh-cum-Cantonment
Executive Officer,
Ferozepur (Punjab). Respondents

(9)

(Present none even on the second call)

ORDER(ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

None has appeared for the parties even on the second call. On the last date i.e. 17.08.99 Shri V.S.R. Krishna, learned counsel for the applicant had informed that he is no longer counsel for the applicant and he has also informed the applicant to engage another counsel.

2. As none has appeared for the parties even on the second call, it appears that the applicant is no longer interested in pursuing this matter. The O.A. is accordingly dismissed for default and non-prosecution.


(S.P. Biswas)

Member(A)



(Smt. Lakshmi Swaminathan)
Member(J)

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